

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-68-2020****Nekheta Fernandes****..... Petitioner****V e r s u s****State of Goa & others.****..... Respondents**

Mr. H. Gopi, Advocate for the Petitioner

Ms. S. Mordekar, Addl. Government Advocate for the Respondent nos.1 and 2.

Mr. J. Coelho Pereira, Senior Advocate with Adv. Sagar Rivonkar for Respondent nos.3 to 5.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 4<sup>th</sup> August, 2020.****ORDER:**

The learned counsel for the petitioner seeks the Court's leave to file rejoinder. Leave granted.

2. The learned Senior Counsel for the respondent nos.3 to 5 informs the Court that there is already stay in the matter and it concerns the removal of a probationer, that is the petitioner.

3. Ms. Mordekar, the learned Additional Government Advocate appears for respondent nos.1 and 2.

4. Post the matter on 11/8/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**